

ORDER SHEET

O.A./MA/BA/CP NO. 140 OF 2007Applicant/s Atul Kumar Respds. V.O.I 2 ORS.Advocate for Applicant/s ABL Sivastava Advocate for Respondent/s Anil Dwivedi

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>7</u>
<u>Office report</u> dated 30-9-08 is submitted 20/4/ REGISTRAR 22/4/09 At O.A./C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On 29/5/09	<u>8/11/08.</u> Post this matter for final hearing on 22/4/09. <u>M. Gantam</u> (Mrs. M. Gantam) (Akhil S. Karamadi) M(A) M(B) <u>29.5.09</u> Hon' - San. A.S. Karamadi - J.M. Hon' - San. S.N. Shukla - A.M. Adjourned to 31.07.09. <u>31.7.2009.</u> Hon. Mr. A.K. Chaur. J.M. Hon. Mr. D.C. Latha. A.M. List has been revised. None for the applicant. Shri A. Dwivedi, Counsel for the respondents is present. It is a matter of 2007. It appears that the applicant has lost interest in prosecuting the matter. Accordingly, the O.A. is dismissed in default and for non-prosecution. <u>A.M.</u> <u>J.M.</u>	Contd. On Sheet No. <u> </u>